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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 50/BB/2020	For admission (Objections not filed)	Sec 9 of I&B code 2013	M/s Chryso India Pvt Ltd	VIS Legis Law Practice	Sri Chowdeswari Concrete India Pvt Ltd	Gnanesh H Kempanna

ADVOCATE FOR PETITIONER/s: *Shreyas Hingmire*

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Shreyas Hingmire, learned Counsel for the Petitioner, through Video Conference and none appeared for the Respondent.

Shri Shreyas Hingmire, learned Counsel for the Petitioner is directed to communicate the next date of hearing to the learned Counsel for the Respondent.

Post the case on **29.01.2021.**

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MEMBER (T)

Sh
MEMBER (J)

Shruthi
Shruthi

Court Officer